

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.10.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 729 of 2021	Rupinder Singh Gill Vs. Three C Universal Developers Pvt. Ltd. Through Resolution Professional Rakesh Kumar Gupta	Prachi Johri	Abhishek Anand Viren Sharma Rakesh Kr. Gupta- RP

For Directions

2.	Comp. App. (AT) (Ins) No. 330-331 of 2020	State of West Bengal Vs. Keshav Park Pvt. Ltd. & Anr.	Arushi Arora	
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For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 800 of 2021	Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.	Pallav Mongia	
4.	Comp. App. (AT) (Ins) No. 803 of 2021	Arfat Petrochemicals Pvt. Ltd. Vs. Surendra Singh Hada & Ors.	Henna George	
5.	Comp. App. (AT) No. 117 of 2021	Manish Kumar Verma Vs. Felix Tools Pvt. Ltd. & Ors.	N.K. Sejvani	

For Admission (After Notice)

6.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloys Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Anando Mukherjee
7.	Comp. App. (AT) (Ins) No. 488 of 2021	R. Subramanaikumar (Administrator, Dewan Housing Finance Corporation Ltd.) Vs. SGS Construction and Developers Pvt. Ltd. & Ors. With	Liz Mathew	Saurabh kalia Aaryan Sharma Pallav Saxena-R1 & R2

8.	Comp. App. (AT) (Ins) No. 489 of 2021	Dewan Housing Finance Corporation Ltd, Through Administrator Vs. Surana Construction (Chembur)	Liz Mathew	Yash Anand
9.	Comp. App. (AT) (Ins) No. 555 of 2021 & I.A. No. 1609 of 2021	Committee of Creditors of AMW Auto Component Ltd. Through Indian Overseas Bank Vs. Arcelor Mittal Nippon Steel India Ltd. & Anr.	Ashish Prasad	Misha Prabh Simran Kaur Siddhant Kant Charu Bansal-R1 Bishwaji Dubey Madhav Kanori-R2
10.	Comp. App. (AT) (Ins) No. 566 of 2021	SGS Construction and Developers Pvt. Ltd & Anr. Vs. R. Subramanai Kumar Administrator of Dewan Housing Finance Corporation Ltd.	Saurabh Kalia	Liz Mathew
11.	Comp. App. (AT) No. 11 of 2020	Jugal Kishore Shroff Vs. Registrar of Companies, Mumbai & Anr.	Anando Mukherjee	
12.	Comp. App. (AT) No. 52 of 2021	Richa Gupta & Ors. Vs. Hotel Zodiac Pvt. Ltd. & Ors.	Manisha Chaudhary	Pradeep Kumar-R1, Krishna Kumar-R2 & R3

For Hearing

13.	Comp. App. (AT) (Ins) No. 1069 of 2020	Jitender Arora Resolution Professional M/S Premia Projects Ltd. Vs. Tek Chand & Anr.	Shiv Kr. Suri	Javed Khan-R1 Jitender Arora-RP Harish Kumar
14.	Comp. App. (AT) (Ins) No. 1114 of 2020	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	Abhishek Anand Kunal Godhwani
15.	Comp. App. (AT) (Ins) No. 102-104 of 2021	Innoventive Ventures Ltd. Vs. Dhinal Shah Liquidator of Innoventive Industries Ltd. & Ors.	Shiv Kr. Suri	Pooja Mahajan-R1 Chandu Laxman Chavan-R2 & R3
16.	Comp. App. (AT) (Ins) No. 241 of 2021	Sidney Ralph Vaz Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors. With	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2

17.	Comp. App. (AT) (Ins) No. 242 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors. With	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
18.	Comp. App. (AT) (Ins) No. 244 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.	Zeba Khair	Sandeep Bajaj-R2

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

19.	Comp. App. (AT) (Ins) No. 334 of 2021 (PH)	Sun Pharmaceutical Industries & Anr. Vs. Sumit Binani & Anr.	Shyam Kumar	Sanjay Kapur Arjun Asthana-R1 V.M. Kannan-R2 Jishnu Chowdhury-RP
20.	Comp. App. (AT) No. 60 of 2020 (PH)	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors. With	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2
21.	Comp. App. (AT) No. 11 of 2021 (PH)	Vipul Ltd. & Anr. Vs. Solitaire Capital India & Ors. With	Sarojanand Jha	C.S. Chauhan-R1 & R2 Avni Sharma-R7 ,8 Rahul Malhotra-R9
22.	Comp. App. (AT) No. 20 of 2021 (PH)	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India and Ors.	Renu Gupta	Vinay Nair

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**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**